

- (iv) G.S.R. 455(E) published in Gazette of India dated the 28th September, 1973 rescinding Notification Nos. G.S.R. 2241, dated the 24th December, 1968 and G.S.R. 813 dated the 11th March, 1969. [Placed in Library. See No. LT-5642/73.]

NOTIFICATIONS UNDER WILD LIFE PROTECTION ACT

SHRI ANNASAHEB P. SHINDE:

On behalf of Prof. Sher Singh, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life Protection Act, 1972:—

(i) The Wild Life (Stock Declaration) Rajasthan Rules, 1973, published in Notification No. G.S.R. 411 (E) in Gazette of India dated the 1st September, 1973.

(ii) The Wild Life (Transactions and Taxidermy) Rajasthan Rules, 1973, published in Notification No. G.S.R. 412(E) in Gazette of India dated the 1st September, 1973.

(iii) The Wild Life (Stock Declaration) Dadra and Nagar Haveli Rules, 1973, published in Notification No. G.S.R. 414(E) in Gazette of India dated the 1st September, 1973.

(iv) The Wild Life (Transactions and Taxidermy) Dadra and Nagar Haveli Rules, 1973, published in Notification No. G.S.R. 415(E) in Gazette of India dated the 1st September, 1973.

(v) The Wild Life (Stock Declaration) Tripura Rules, 1973, published in Notification No. G.S.R. 466(E), in Gazette of India dated the 2nd October, 1973.

(vi) The Wild Life (Transactions and Taxidermy) Tripura Rules, 1973, published in Notification No.

dated the 2nd October, 1973.

[Place in Library. See No. LT-5643/73.]

NOTIFICATION re. AMMENDMENTS TO SECOND SCHEDULE TO DRUGS AND COSMETICS ACT, 1940

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): I beg to lay on the Table a copy of Notification No. G.S.R. 885 (Hindi and English versions) published in Gazette of India, dated the 18th August, 1973, making certain amendments to the Second Schedule to the Drugs and cosmetics Act 1940, under section 38 of the said Act. [Placed in Library. See No. LT-5644/73.]

FLOOD SITUATION IN THE COUNTRY

श्री सिद्धेश्वर प्रसाद : अध्यक्ष जी, मैं देश में बाढ़ की स्थिति के सम्बन्ध में एक व्यक्तव्य (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-5645/73.]

COUNCIL OF ARCHITECTURE (AMDT.) RULES, 1973 AND ANNUAL REPORTS OF TECHNICAL TEACHERS' TRAINING INSTITUTE (EASTERN REGION), CALCUTTA 1971-72, T.T.T.I. (WESTERN REGION), BHOPAL, 1971-72 AND EXECUTIVE COMMITTEE OF TRUSTEES OF THE VICTORIAL MEMORIAL HALL CALCUTTA, 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:—

(1) A copy of the Council of Architecture (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1104 in Gazette of India, dated the 8th October, 1973, under sub-section (3) of section 44 of the Architects Act, 1972. [Placed in Library. See